

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 22nd day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------------------|--|
| 1 | Comp App (AT) (CH) (Ins) No. 398/2023 For Condone Delay IA No. 1227/2023 | Ceyone Marketing Pvt. Ltd. Vs Windsor Edifices Pvt. Ltd. | Mr. Bharadwaja Rama Subramaniam | Mr. Jerin Asher Sojan For Caveator |
| 2 | Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023 | Mr. Kunaparaju Sudharshan Varna, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr. | Mr. Yogesh Jagia | |
| 3 | Comp App (AT) (CH) No. 86/2023 To implead IA No. 1218/2023 | V Sundar Vs The Registrar of Companies | Mr. Rahul Balaji | |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|---------------------------|-------------------------|
| 4 | Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021 | Agarwal Coal Corporation Pvt Ltd Vs Nizam Energy Pvt Ltd | Mr. VN Dubey | |
| 5 | Comp App (AT) (CH) No. 73/2023 | Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd. | Mr. M Sameer Hussain | Mr. TVS Kumar |
| 6 | Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023 | Dr. S Jackson Vs R Venkatakrisnan, Liquidator, St. John Freight System Ltd. | Mr. P Jesus Moris Ravi | Mr. Mayan H Jain |

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|----|---|--|--------------------------------------|------------------------------|
| 7 | Comp App (AT) (CH) (Ins) No.237/2023 For Exemption IA No. 763 & 764/2023 Additional docs. IA No. 762/2023 | Ashish Mishra Vs Expat Projects and Development Pvt. Ltd. | M/s PSP Legal Mr. Aditya Parolia | Mr. Uday Shankar RM |
| 8 | Comp App (AT) (CH) (Ins) No. 238/2023 | Manda Satyanarayana Vs The Bank of Maharashtra Ltd. & 2 Ors. WITH | Mr. PS Suman | |
| 9 | Comp App (AT) (CH) (Ins) No. 239/2023 | Manda Satyanarayana Vs The Bank of Maharashtra Ltd. & 2 Ors. | Mr. PS Suman | |
| 10 | Comp App (AT) (CH) (Ins) No. 345/2023 For Condone Delay IA No. 1049/2023 To dispense with IA No. 1050/2023 For Stay IA No. 1048/2023 | Paradeep Port Authority Vs Sanjay Gupta, Liquidator of M/s Lanco Babandh Power Ltd. & Anr. | Ms. K Jayasudha | Ms. Shalya Agarwal |
| 11 | Comp App (AT) (CH) (Ins) No. 350/2023 | Shri S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar & 7 Ors. | M/s S Indumathi Ravi & Associates | |
| 12 | Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 Interim Injunction IA No. 1076/2023 Urgent Hearing IA No. 1077/2023 | Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors. | Ms. J Parimalam | Mr. Jose John- R1- R4, R7 |

For Directions

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|---------------------------|---|
| 13 | Res App No. 04/2023 in Comp App. (AT) (CH) (Ins) No. 149/2021 For Condone Delay IA No. 295/2021 | Orlem Pharm Pvt. Ltd. Vs PVS Memorial Hospital Pvt. Ltd. & 3 Ors | Mr. Hari Radhakrishnan | Mr. Bijoy P Pulipra- R2 Ms. Ankita Paul- R3 Mr. Pradeep Joy |

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|----|---|--|---------------------------|---|
| | For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021 | | | |
| | WITH | | | |
| 14 | Res App No. 05/2023 in Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021 | St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd. & 3 Ors | Mr. Hari Radhakrishnan | Mr. Bijoy P Pulipra- R2 Mr. Pradeep Joy |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-----------------------------------|---|
| 15 | TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020) | Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors | Mr. Rahul Unnikrishnan | Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2 |
| | | WITH | | |
| 16 | TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020) | Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors. | Mr. Rahul Unnikrishnan | Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2 |
| 17 | Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021 | OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd. | Mr. Abhishek Jenasenan | Mr. T. Shanmugam |
| 18 | Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022 | Ansarudeen Haneefa and Anr Vs Sulaiman Assanar Kunju and 3 Ors | Mr. Vipin Warriar | Mr. Yogindunath Sreenivas- R1, R3 & R4 |
| 19 | Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022 | Merin Jose Vs State Bank of India | M/s Biz & Legis Mr. Jolly John | Mr. Vinod PV |
| 20 | Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead | Kineta Global Limited Vs IDBI Bank Limited & 8 Ors | P. Wilson Associates | Mr. Varun Srinivasan R1- R6 Mr. J ManivannanR7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali- R9 |

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| | IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023 | | | |
| | | WITH | | |
| 21 | Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022 | V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors | Mr. J Manivannan | Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9 |
| 22 | Comp App (AT) (CH) (Ins) No. 85/2022 For Exemption IA No. 176/2022 For Stay IA No. 177/2022 For Urgent Hearing IA No. 178/2022 | S Senthil Kumar Vs State Bank of India & Anr | Mr. K. Moorthy | Mr. K. Chandrasekaran- R1 |
| 23 | Comp App (AT) (CH) (Ins) No. 91/2022 | Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar | Mr SR Raghunathan | Mr. Pradeep Joy |
| 24 | Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022 | NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr. | M/s Ramalingam and Associates | Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2 |
| 25 | Comp App (AT) (CH) (Ins) No. 178/2023 Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023 | Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH | M/s Ramani and Shankar | Mr. AM Ilango- R1 Mr. B Dhanaraj- R2 Ms. Abitha Banu- R5 |
| 26 | Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023 | Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd. | Mr. ML Ganesh | Mr. AM Ilango- R1 Mr. B Dhanaraj- R2 |

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500